

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**M.A. No. 758 of 2017**

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**CORAM: HON'BLE MR. JUSTICE ANANDA SEN  
THROUGH VIDEO CONFERENCING.**

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For the appellant(s): Mr. Ashutosh Anand, Advocate.  
For Insurance Company: Mr. G.C. Jha, Advocate.

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5/25.03.2021: Counsels for both parties submit that the dispute between the parties can be settled before the Lok Adalat.

Considering the aforesaid submission of the parties, this matter is referred to the 'National Lok Adalat', scheduled to be held on **10<sup>th</sup> April, 2021**.

Anu/-

**(ANANDA SEN, J.)**